



J&K HIGH COURT LEGAL SERVICES COMMITTEE,
SRINAGAR.

NOTIFICATION

*The High Court Legal Services Committee is organizing next National Lok Adalat on **08, September, 2018** in both the wings of Hon'ble High Court, as per the schedule issued by J&K SLSA letter dt. 11.01.2018. The following types of cases (Pre-Litigation and Pending) may be taken up for settlement in the National Lok Adalat:-*

*It is notified for all the concerned that the following types of cases pending before the Hon'ble High Court wing Srinagar shall be taken up before Pre-Lok Adalat to be held on 29.08.2018, 05.09.2018 and the National Lok Adalat on **08 September, 2018** respectively :-*

- (i) Criminal Compoundable offence;
- (ii) NI Act cases under Section 138;
- (iii) Bank Recovery cases;
- (iv) MACT cases;
- (v) Matrimonial disputes;
- (vi) Labour disputes;
- (vii) Land Acquisition cases;
- (viii) Service Matters relating to pay and allowances and retiral benefits);
- (ix) Electricity and water Bills(excluding non-compoundable);
- (x) Revenue cases(pending in District Courts and High Courts);